

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 76/96 in OA 672/94

DATE OF ORDER : 3-9-97.

Between :-

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|-----------------------|------------------------|
| 1. K.Ayyappan | 5. B.Syamala Rao |
| 2. K.Subba Rao | 6. M.Ramulu |
| 3. T.Durga Prasad Rao | 7. P.Satyagurudeva Rao |
| 4. K.Venugopal | 8. C.M.Sivaram Reddy |
- .. Applicants/Applicants

And

1. Sri K.B.Lal,
Joint Director,
Establishment (N)
M/o Railways, Railway Board,
New Delhi.
2. Sri K. Manohar Rao,
SC Rlys, "Rail Nilayam",
Sec'bad.
3. Sri Rama Subramanyam,
Chief Personnel Officer,
SC Rlys, Rail Nilayam,
Sec'bad.
.. Chief Mechanical Engineer,
SC Rlys, Sec'bad.
5. Sri IIMS Rana,
Chief Administrative Officer,
(Construction),
SC Rlys, Sec'bad.
6. Sri K.Thyagarajan
Divisional Railway Manager (P)/BG/SC,
Sec'bad SC Rlys.

.. Respondents/Respondents

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Counsel for the Applicants : Shri P.Krishna Reddy

Counsel for the Respondents : Shri V.Rajeshwar Rao, SC for Rlys

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per non bis rule)

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R


J


(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Sri P.Krishna Reddy, counsel for the contempt petitioner and Sri V.Rajeshwar Rao, standing counsel for the respondents.

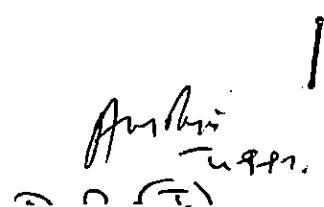
2. The applicants in this OA filed the contempt petition for non implementation of the judgement in OA. There was a review petition pending in this OA, which was disposed of today. Hence the delay ^{might} ~~could~~ have occurred. Now that the review petition is disposed of, we are ^{of} the opinion that the judgement will be implemented very shortly. In that view, we consider the contempt petition ^a premature one and hence we are closing the same.


(B.S. JAI PARAMESHWAR)
Member (J)
3.9.97


(R. RANGARAJAN)
Member (A)

Dated: 3rd September, 1997.
Dictated in Open Court.

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